श्रासाम और मध्य प्रदेश के लिए नेशनल डेवलपमेंट कोर

२४६. श्री महाबीर दास: क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने ग्रासाम ग्रौर मध्य प्रदेश के लिये एक नेशनल डेवलपमेंट कोर के निर्माण की योजना बनाई है; ग्रौर
- (ख) यदि हां, तो उस योजना का ब्यौरा क्या है ग्रौर उस योजना के ग्रन्तर्गत भर्ती कब गुरू की जायेगीं ?

t [NATIONAL DEVELOPMENT CORPS FOR ASSAM AND MADHYA PRADESH

- 249. SHRI MAHABIR DASS: Will the Minister of REHABILITATION be pleased to state:
- (a) whether Government have formulated a scheme to raise a Natio nal Development Corps for Assam and Madhya Pradesh; and
- (b) if so, the details of the scheme and when the recruitment under the scheme will be started?]

पुनव सि मंत्री (श्री महाबीर त्यागी):

- (क) सरकार ने पूर्वी पाकिस्तान से आने वाले स्वस्थ विस्थापितों में से, जो सहायता तथा आवाजाही केन्द्रों में हैं, एक राष्ट्रीय विकास दल बनाने का निर्णय किया है। "दल" के प्रथम तीन "खण्ड" असम, विपुरा, तथा मध्य प्रदेश में होंगे।
- (ख) एक विवरण जिसमें योजना की खास खास बातें दी गई हैं, सभा की मेज पर रख दिया गया है। दिखए परिणिष्ट ४६, अनुपत्न संख्या १५] "दल" में भर्ती के लिये अजियां, असम, विपुरा, तथा मध्य प्रदेश के कमांडरों द्वारा मांगो जा रही हैं।

ttTHE MINISTER OP REHABILITATION (SHRI MAHAVIR TYAGI): (a) Government have decided to raise a Rashtriya Vikas Dal from amongst able-bodied migrants from East Pakistan who are in relief and transit camps. The first three "Khands" of the "Dal" will be located in Assam, Tripura and Madhya Pradesh.

(b) A statement indicating the salient features of the scheme of the 'Dal' is placed on the Table of the House. (See Appendix XLIX, An-nexure No. 15). Applications for recruitment to the 'Dal' are being invited by the Camp Commandants in Assam, Tripura and Madhya Pradesh.]

ALLOCATION OF MONEY FOR OIL INDUSTRY

- *250. SHRI U. S. DUGAL: Will the Minister of Petroleum and Chemicals be pleased to state:
- (a) whether the Planning Commission has allocated Rs. 500 crores for oil industry during the Fourth Five Year Plan period; and
- (b) if so, how much amount will be reserved for the Private and Public Sectors respectively?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) and (b) No decisions have yet been taken on the allocations under the Fourth Five Year Plan.

University in Delhi after Jawaharlal Nehru

- 251. SHRI U. S. DUGAL: Will the Minister of EDUCATION be pleased to state:
- (a) whether the Government have decided to start a new University to be named after Jawaharlal Nehru in Delhi: and
- (b) if so, how much amount has been sanctioned for the purpose?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA):(a) Yes, Sir.

(b) So far, no amount has been sanctioned as the details of the scheme are still being worked out.

PROPRIETORY RIGHTS TO EAST PAKISTAN DISPLACED PERSONS

/SHRI U. S. DUGAL: \SHRI P. ABRAHAM:

Will the Minister of REHABILITATION be pleased to state:

- (a) Whether Government hive taken any decision with regard to conferring proprietory rights on land to displaced persons from East Pakistan; and
 - (b) if so, the details thereof?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) and (b) Where large blocks of cultivable land are available, it is proposed to set up State-owned farms where the migrants would be initially employed as farm labour for a period of 3 to 5 years, after which the land will be allotted to them as far as possible on cooperative basis, if they show real keenness in cultivation. Where the agricultural Und available is in small blocks, the land would initially be leased to the migrants on individual basis and those who show real keenness in cultivation will, after 3 years or so, be allotted the land and title passed on to them in due course.

In the case of those who had migrated from East Pakistan prior to January, 1964, all allotments of agricultural land were made on individual basis.

HOUSE CONSTRUCTION FOR DISPLACED PERSONS FROM EAST PAKISTAN

- 253. SHRI N. PATRA: Will the Minister of REHABILITATION be pleased to state:
- (a) whether it is a fact that the construction of houses for the displaced persons from East Pakistan

was carried out at Sunabeda, Theru-velly and Ambaguda in Koreput District, Orissa, without calling for tenders; and

to Questions

(b) if the reply to part (a) be in the affirmative, whether investigations have been made in this regard and if so, the results thereof?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) Construction was carried out and the tenders had been duly invited.

(b) Does not arise.

पत्रावलियों पर हिन्दी में टिप्पणी

२५४. श्री भगवत नारायण भागंव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि केन्द्रीय मंत्रालयों को ये आदेश जारी कर दिये गये हैं कि जिन सेक्शनों में अधिकारी हिन्दी में काम करने की क्षमता रखते हों वहां पत्नावलियों पर टिप्पणी हिन्दीं में लिखी जाए; और यदि हां तो इन आदेशों का कहां तक पालन हो रहा है ?

f [NOTING ON FILES IN HINDI

254. Shri B. N. BHARGAVA: Will the Minister of Home Affairs be pleased to state whether it is a fact that order, have been issued to the Central Ministries that noting on files should be done in Hindi in those sections where officers are capable of doing their work in Hindi; and if so, how far these orders are being followed?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री लिलत नारायण मिश्र): मार्च, १६६१ में आदेश जारी किये गये थे कि सचिवालय के जिन अनुभागों में अधिकांश कर्मचारियों को हिन्दी का व्यवहारिक ज्ञान हैं उन में प्रयोगात्मक रूप से फाइलों पर हिन्दी में नोट लिखने की

^{†[]} English translation.